

ITEM NO.1501
(For Judgment)

Court 13 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7578/2021

RAJESH PRAVINCHANDRA RAJYAGURU

Appellant(s)

VERSUS

GUJARAT WATER SUPPLY AND SEWERAGE BOARD & ORS.

Respondent(s)

(IA No. 130763/2020 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 7579/2021 (III)

(FOR EXEMPTION FROM FILING O.T. ON IA 13486/2021

IA No. 13486/2021 - EXEMPTION FROM FILING O.T.)

Date : 17-12-2021 These matters were called on for pronouncement of judgment today.

For Appellant(s)

Mr. Sanjay Parikh, Sr. Adv
Mr. Pukhrambam Ramesh Kumar, Adv.
Mr. Satwik Parikh, Adv
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

For Respondent(s)

Ms. Aastha Mehta, Adv.
Ms. Vishakha , Adv.
Ms. Deepanwita Priyanka, AOR

Hon'ble Mr. Justice M.R. Shah has pronounced the reportable judgment of the Bench comprising Hon'ble Dr. Justice D.Y. Chandrachud and His Lordship.

The appeals are dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER

(signed reportable judgment is placed on the file)

